

GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
RAJYA SABHA  
UNSTARRED QUESTION NO : 1453  
(TO BE ANSWERED ON THE 4<sup>th</sup> March 2020)

**INCIDENT HAPPENED IN BIJU PATNAIK INTERNATIONAL AIRPORT**

1453. SHRI PRASHANTA NANDA

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) the details of report of the team visited Bhubaneswar on the incident happened in Biju Patnaik International (BPI) airport Bhubaneswar regarding roof collapse;
- (b) what action has been decided to take and on whom; and
- (c) the details of compensation amount to be paid/paid to the affected person with name and address?

**ANSWER**

MINISTER OF STATE (IC) IN THE MINISTRY OF CIVIL AVIATION

(Shri Hardeep Singh Puri)

- (a): A team was constituted by the State Government of Odisha to identify the possible reasons for collapse of the slab. The team has reported that the temporary ramp to facilitate movement of materials, equipment and labourers was made, abutting the main staging platform at its landing level. This temporary ramp possibly had induced unstable lateral thrust and dynamic oscillation to the abutting main staging platform due to dynamic action of the ramp causing instability to the staging system which was the main reason for collapse of the slab. This is based on the inference drawn from stability analysis of the portion of casted slab which had not collapsed.
- (b): Airports Authority of India (AAI) has identified two of its officers and have placed them under suspension.
- (c): AAI has informed that an amount of Rs. 7,00,000/- has been given by the Contractor to Jayanti Guru wife of the deceased Late Antaryami Guru and Rs. 50,000/- to the injured Nabakishore Swain as ex-gratia payment as per Labour Laws.

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